

- (v) Diabetic Association of India.
- (vi) Indian Rheumatism Association.
80. Kannada Sahitya Parishat, Bangalore.
81. Marathi Sahitya Mahamandal, Bombay.
82. National Academy of Sciences, India, Allahabad.
83. National Council of Women in India.
84. National Institute of Sciences of India, New Delhi.
85. Neurological Society of India, Bombay.
86. Nikhil Bharat Banga Sahitya Sammelan.
87. Numismatic Society of India, Varansi.
88. Sevants of India Society, Pune.
89. St. John. Ambulance and Brigade.
90. T.B. Association of India, New Delhi.
91. T.B. Workers' Conference.
92. Textile Association (India), Ahmedabad.
93. United Schools Organization of India, New Delhi.
94. Young Women's Christian Association of India, New Delhi.
95. Assam Sahitya Sabha, Jorhat.

96. Bharat Krishak Samaj, New Delhi.
97. Gujarati Sahitya Parishad.
98. Indian Public Schools Conference, Indore.
99. Sane Guruji Kathamala Madhyavarti Samiti, Bombay.
100. Indian Association of the Teacher Educators, Delhi.
101. All India Secondary Teachers' Federation (Regd.) Delhi.
102. Maharashtra State Federation of Drawing Teachers Association, Nagpur.
103. Sarvodaya Samaj.
104. Indian Association of Dermatologists and Venerologists and Leprologists.

Requests from other bodies of educational, cultural and social importance are also considered and concession granted on case to case basis.

Modernisation of Central Public Sector Undertakings in Kerala

*38. PROF. P.J. KURIEN: Will the Minister of INDUSTRY be pleased to state:

(a) whether any proposal for the modernisation of the central public sector undertakings/setting up new industries in Kerala is pending before the Union Government;

(b) if so, the details thereof; and

(c) the steps being taken to clear the proposal?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). There is no proposal pending for setting up of new Central Public Sector units in the State of Kerala in the Industrial and Mineral Sector in the remaining period of Seventh Five Year Plan;

However, the total plan outlay during the Seventh Plan for Kerala in the said sector was Rs. 408.79 crores, out of which Rs. 47.10 crores relate to new schemes. The details are given in statement below.

STATEMENT

Details of Seventh Plan Outlay in Industrial and Mineral Sector in Kerala

(Rs. in crores)

1.	Cochin Refineries Ltd., Cochin (Benzene Project)	56.50
2.	Balmer Lawrie Co. Ltd.	1.03
3.	Fertilizers & Chemicals Ltd. Udyogmandal and Cochin	
	(a) Caprolactum Project	140.34
	(b) Pollution Control, Cochin I	2.52
	(c) Replacement, renewal, revempings etc.	78.46
	(d) Other Continuing schemes	1.58
	(e) New Schemes	2.10
4.	Hindustan Insecticides Ltd. (Udyogmandal)	3.00
5.	Hindustan Organic Chemicals Ltd. (Phenol Project)	29.00
6.	HMT Ltd., Kalamassery	
	(a) New Schemes	5.00
	(b) Replacement, renewal, R & D etc.	5.00
7.	Instrumentation Ltd., Palghat	5.00
8.	Cochin Shipyard Ltd., Cochin	
	(a) Replacement and renewal	5.00
	(b) New Scheme	40.00

	<i>(Rs. in crores)</i>
9. Indian Rare Earths Ltd.	13.50
10. Marine Products (Export Development Authority)	16.00
11. Export Promotion Zones, Continuing schemes), Cochin	4.76
TOTAL	408.79

[*Translation*]

Contracts with Multinational Companies in Non-priority Sector

*39. SHRI HARISH RAWAT: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering the question of terminating the contracts with multinationals functioning in collaboration with Indian companies in the non-priority sector; and

(b) if so, the time by which such contracts are proposed to be terminated?

THE MINISTER INDUSTRY (SHRI AJIT SINGH) : (a) and (b). No, Sir, Action to terminate any existing foreign collaboration approval can normally be taken only if there is any violation of the terms/conditions of the collaboration approval granted by the Government in view of the contractual nature of the foreign collaboration tie-ups.

[*English*]

Priority Sections for Electrification

*40. SHRI ANADI CHARAN DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to review the priority sections for electrification on railways; and

(b) if so, the details therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Future Programme of electrification on Indian Railways is under review by a Committee in April, 1989.

Setting up of Sub-centre of Central Tool Room and Training Centre

36. SHRI ANADI CHARAN DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have approved the setting-up of a sub-centre of the Central Tool Room and Training Centre at Bhubaneswar and have also decided to finance it with the assistance from Danish Government;

(b) if so, the amount of assistance received/anticipated and the action taken to expedite the assistance;

(c) whether Government are contemplating to convert the sub-centre into a full fledged tool room for industrial growth of the State; and